

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w. e. f. 10.06.2019**

**DIVISION BENCHES**

1.	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Rajesh Shankar (Monday to Thursday)</b>	<b>(1<sup>st</sup> Half)</b>  <b>(2<sup>nd</sup> Half)</b>	LPA (2018 onwards), Commercial Appellate Division, Writs relating to Vires & Validity of Acts, Cases related to Judicial Officers, cases referred to DB, :- <b>Orders, Admission &amp; Hearing.</b> Any matter not assigned before any Hon'ble Division Bench.  Cr. Appeal (D.B.) upto 1995:- <b>Hearing</b>
2.	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Rajesh Shankar (Friday)</b>	<b>(1<sup>st</sup> Half)</b>	WP(PIL):- <b>Orders, Admission &amp; Hearing. Tied up &amp; assigned matters.</b>
3.	<b>Hon'ble Mr. Justice H. C. Mishra &amp; Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday)</b>	<b>(Whole Day)</b>	LPA (up to 2017), WPT, T.A., Tax Cases, A.C.(D.B), F.A., Company Appeal, CMP, Cont.(Cvl.), Cont. (Appl.), CAT matters, :- <b>Orders, Admission &amp; Hearing.</b> (Tied up and Assigned matters on Thursday).
4.	<b>Hon'ble Mr. Justice Aparesh Kumar Singh &amp; Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Thursday)</b>	<b>(Whole Day)</b>	Cr. Appeal (D.B.) (including u/s 389 Cr. P.C), Acq. Appeal (D.B.), W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev:- <b>Orders, Admission &amp; Hearing.</b> Cr. Appl (D.B.) (1996 to 2000):- <b>Hearing (on Bail &amp; in custody).</b> <b>Appeal of convicts who are still in custody (Jail Appeals irrespective of Years).</b>
5.	<b>Hon'ble Mr. Justice S.Chandrashekhar &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</b>	<b>(Whole day)</b>	Cr. Appl (D.B.) (2001 onwards):- <b>Hearing (on Bail &amp; in custody).</b> (Tied up and Assigned matters on Thursday).

**SINGLE BENCHES**

1.	Hon'ble The Acting Chief Justice (Friday)	(2 <sup>nd</sup> Half)	B.A. :- Orders & Admission, tied-up & Assigned matters.
2	Hon'ble Mr. Justice H.C. Mishra (Friday)	(Whole day)	C.R., Tr. Petn.(Cvl), S.C.L.P. & A.C.(SB).: - Orders, Admission, Hearing, Tied-up & Assigned matters. Cont. (Cvl.), in which Hon'ble Judge is not available.
3	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	All matters related to Fodder Scam:- Orders, Adm. & Hearing as well as Tied-up & Assigned matters and Cont. (Cvl.), C.M.P :- Orders, Adm. & Hearing
4	Hon'ble Mr. Justice S. Chandrashekhar ( Friday)	(Whole day)	Cr. Rev. (2015 & 2016) :- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up &Assigned matters.
5	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Friday)	(Whole day)	Cr. Rev. (2017 onwards),Cr. M. P. (2016 onwards) Tr. Pet.(Cr.). and Criminal Writ matters:- Fresh Filing, Orders, Admission, Stay matters & Hearing. (Tied up & Assigned matters on Friday.)
6	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)	(Whole day)	WPC(Year 2016 onwards) :-Fresh Filing, Orders, Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
7	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	(Whole day)	WPC (Upto 2015) :-Fresh Filing, Orders, Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
8	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J),(upto Year 2003): - Hearing as well as Tied up & Assigned matters.
9	Hon'ble Mr. Justice Ananda Sen (Monday & Tuesday) (Wednesday & Thursday)  (Friday)	(Whole day)  (Whole day)  (Whole day)	S.A.:- Orders, Admission,Hearing & Stay matters.  F. A.:- Orders, Admission,Hearing & Stay matters  M. A.(up to 2016):- Orders, Admission,Hearing & Stay matters.Cont. ( C ), CMP:- Orders, Admission & Hearing as well as tied up & Assigned matters.
10	Hon'ble Mr. Justice Anant Bijay Singh (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) :- Orders, Admission, Cr. Appeal (S.J) (Year 2004 onwards): - Hearing. P. C. Act except B.A.:- Orders, Admission, Hearing & Stay matters. All Election petition:- Orders, Adm. & Hearing. (Tied-up & Assigned matters on Friday.)

11	Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Friday)	(1 <sup>st</sup> Half) (2 <sup>nd</sup> Half)	WPS (2016 onwards):- Orders & Fresh Filing. WPS (2016 onwards):- Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
12	Hon'ble Mr. Justice Rajesh Shankar (Friday)	(2 <sup>nd</sup> Half)	B.A. :- Orders & Admission, tied up & Assigned matters.
13	Hon'ble Mr. Justice B.B. Mangalmurti (Monday to Friday)	(Whole day)	B. A.:- Orders & Admission. (Tied up & Assigned matters on Friday).
14	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	(Whole day)	A. B. A.:- Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Adm. & Hearing. (Tied-up & Assigned matters on Friday.)
15	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(Whole day)	WPL:- Fresh Filing, Orders,Admission & Hearing Cont. ( C ), CMP:- Orders & Admission (Tied up & Assigned matters on Friday.)
16	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole day)	Cr. M. P. (upto 2015) , Cr. Rev.(From 2008 to 2012):-Orders, Admission & Hearing. All Arbitration matters, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals (SJ), Suits (arising out of Company matters), Testamentary Suits, Probate and Letters of Administration matters and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :-Orders, Admission & Hearing. (Tied up & Assigned matters on Friday.)
17	Hon'ble Mr. Justice Kailash Prasad Deo (Friday)	(Whole day)	M. A.(Year 2017 onwards),:- Orders, Admission & Hearing as well as Tied up and Assigned matters.
18	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday)	(Whole day)	WPS (Upto 2015):- Orders, Fresh Filing, Admission & Hearing. Cont. ( C ), CMP:- Orders & Admission (Tied up and Assigned matters on Friday).
19	Hon'ble Mr. Justice Deepak Roshan (Friday)	(Whole day)	Cr. Rev.(Year 2013 & 2014),:-Orders, Admission & Hearing as well as Tied up and Assigned matters.

**NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**

2. LISTING OF C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE B.B.MANGALMURTI.**

4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.**